

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.11.2025

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6475 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 917 of 2025	Exclusive Motors Pvt. Ltd. Vs. Sapan Mohan Garg & Anr.	Srajan Yadav
2.	I.A. No. 6550 of 2025 in Comp. App. (AT) No. ____ of 2025	Income Tax Officer, Ward 16(1), New Delhi Vs. Registrar of Companies, Delhi & Ors. (M Kumar and Associates Ltd.)	Gaurav Gupta
3.	I.A. No. 6569 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Om Logistics Ltd. Vs. Bakul Casting Pvt. Ltd.	Ashutosh Kumar Shukla
4.	I.A. No. 6610 of 2025 in Comp. App. (AT) No. ____ of 2025	Polowings Health Tech Pvt. Ltd. Vs. Jayant Kumar Mittal	Shreyas Mehrotra
5.	I.A. No. 6619 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 1404 of 2024	Surendra Pal Singh Mangat Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors.	Kritika Goyal

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By order
-sd/-
Assistant Registrar